HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG-WP(C) No. 23-A/2020 CM No. 12-A/2020

Kulsuma Bano & anr.

.... Petitioner(s)

Through:-

Mr. Bhat Jamsheed, Advocate (through video conferencing)

V/s

Union Territory of J&K & ors.

....Respondent(s)

Through:-

Mr. B. A. Dar. Sr. AAG for R-1&2. (through voice call on Cell No. 70062-71715)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Objections have not been filed.

Mr. B. A. Dar, learned Senior Additional Advocate General, seeks and is granted two weeks' time to file objections.

List on 05.06.2020.

Interim direction dated 01.05.2020 to continue till next date before the Bench.

(Sindhu Sharma) Judge

JAMMU 20.05.2020 Ram Murti